


ANNEXURE 3

Name of the corporate debtor: Anandabharathi Fertilizers (India) Private Limited , Date of commencement of CIRP 14-02-2024 ; List of creditors as on 12-06-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of conti- ngent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	CANARA BANK ARMB	07-03-24	20,89,48,417	20,67,89,868	Term Loan	20,67,89,868	20,67,89,868	NO	95.56	0	0	21,58,549	0	
	TOTAL		20,89,48,417	20,67,89,868		20,67,89,868	20,67,89,868		95.56	0	0	21,58,549	0	


 For Anandabharathi Fertilizers (India) Private Limited
 KALVAKOLANU MURALI KRISHNA PRASAD,
 RESOLUTION PROFESSIONAL ,
 IBBI/IPA-001/IP-P00967/2017-2018/11588
 AFA VALID UPTO 22-11-2024

